

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3539
ANSWERED ON:20.08.2004
FUNDS FOR INDUSTRIAL DEVELOPMENT
Singh Dr. Ram Lakhan

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of the funds sought by and actually allocated to the various State Governments for the development of basic facilities in the industrial areas of the states during the year 2003-2004, state-wise;
- (b) the amount released to the States for the purpose during the aforesaid period; and
- (c) the details of the progress made in the various projects to develop the basic facilities in the industrial areas of the different States?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S ELANGO VAN)

(a) to (c): Department of Industrial Policy & Promotion, allocates funds under the following Schemes to State Governments/Implementation Agencies in the State Governments for the development of basic facilities in the industrial areas of the States :

1. Growth Centre Scheme: With a view to promote industrialisation of the backward areas in the country, the Central Government in June, 1988 announced Growth Centre Scheme. Under the Scheme all 71 Growth Centres proposed to be developed throughout the country have been sanctioned. These Growth Centres are endowed with basic infrastructure facilities like power, water, telecommunication, banking etc. to enable the States to attract industries. The Central Government contributes Rs.10 crore per growth centre by way of equity (Rs.15 crore in the case of growth centres in the NE Region including Sikkim, J&K, Uttaranchal and Himachal Pradesh). The Central assistance is released on the basis of physical and financial progress made by the State Government in the implementation of the project.

An amount of Rs.67.12 crore has been released during the year 2003-2004 to these growth centres as central assistance. The State-wise statement of the amount released is given at Annexure-I.

Out of 71 growth centres, in 62 growth centres, land for the project has already been acquired and 46 Growth Centres have become functional where commencement of allotment of plots/sheds has started. In 23 Growth Centres, 983 industries have been established.

2. Industrial Infrastructure Upgradation Scheme (IIUS): With an objective to enhance international competitiveness of the domestic industry by providing quality infrastructure through public-private partnership in selected functional clusters/locations which have greater potential to become globally competitive, a new Scheme in the name of Industrial Infrastructure Upgradation Scheme has been notified on 10th Dec., 2003. This scheme aims at creation of quality infrastructure in existing industrial clusters / locations with high growth potential requiring strategic interventions in providing common facilities for transport, road, water, power, gas/fuel supply effluent treatment, solid waste disposal. In addition, Product Design, Information & Communication Technology support and such other physical infrastructures would also be provided.

During the year 2003-2004, an amount of Rs.37.50 crore has been released to two clusters/industrial locations details of which is given below:

- a) Textile Cluster, Tirupur, Tamil Nadu - Rs.25.00 crore
b) Chemical Cluster, Vapi, Gujarat - Rs.12.50 crore

As the projects have been sanctioned very recently, progress is yet to be demonstrated.

In addition to above, Office of Development Commissioner (Small Scale Industries), Ministry of SSI are implementing the following Scheme:

Integrated Infrastructure Development Scheme: The scheme is aimed at creation of developed sites with basic Infrastructural facilities such as water, power, road, drainage, effluent treatment plant, common service facilities, etc. As on 30.06.2004, there are 96 IID Centres in various States. An amount of Rs.1090 lakh has been released to the various implementing agencies of the IID projects in

the various States during the year 2003-3004. A State-wise statement of funds allocated to the Implementing Agencies under the scheme is given below:

Sl.No. Name of the State (Rs. in lakh)

| | | |
|----|------------------|--------|
| 1. | Kerala | 170.00 |
| 2. | Andhra Pradesh | 27.60 |
| 3. | Uttar Pradesh | 293.38 |
| 4. | Assam | 200.00 |
| 5. | Mizoram | 90.00 |
| 6. | Madhya Pradesh | 128.00 |
| 7. | Tamil Nadu | 138.61 |
| 8. | Himachal Pradesh | 42.41 |

Total: 1090.00

Annexure to Lok Sabha Un-starred Q.No. 3539 for answer on 20.8.2004.

Annexure-I

Statement of Central Assistance released during year 2003-04 to various Growth Centres in the State:

(Rs. In lakh)

Sl.No. Name of the Growth Centre 2003-04

I ANDHRA PRADESH

1 Ongole 100

II ARUNACHAL PRADESH

2 Niklok Ngorlung 200

III ASSAM

3 Chariduar 66

4 Chaygaon 500

IV CHHATTISGARH

5 Borai 107

V GOA

6 Electronic City 176

VI HIMACHAL PRADESH

7 Kangra 500

VII JAMMU & KASHMIR

8 Lassipora 500

9 Samba 500

VIII JHARKHAND

10 Hazaribagh 200

IX MADHYA PRADESH

11 Satlapur 365

X MAHARASHTRA

12 Dhule 200

13 Nanded 90

XI MEGHALAYA

14 Mendipathar 500

XII MIZORAM

15 Luangmual 400

XIII ORISSA

16 Kalinganagar-Duburi 160

17 Jharsuguda 68

XIV SIKKIM

18 Samlik Marchak 500

XV TRIPURA

19 Bodhjung Nagar 430

XVI UTTRANCHAL

20 Siggadi 1000

XVII UTTAR PRADESH

21 Pakbara 150

TOTAL 6712